



भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

Recovery Division

Tel: 044-2888 0222

Southern Regional Office

Email ID: recovery@sro.sebi.gov.in

Attachment Proceeding Nos. 15422 & 15423 of 2026
Recovery Certificate No. 4687 of 2022

The Principal Officer/Chairman & Managing Director/CEO
All Banks and Mutual Funds in India
The Postmaster of all the Post Offices in India

Sub: Remittance of attached amount under Attachment proceeding nos. 15422 & 15423 of 2026

- Whereas the Recovery Officer, vide Attachment proceeding nos. 15422 & 15423 of 2026 dated June 08, 2026 in execution of Recovery Certificate No. 4687 of 2022 dated April 20, 2022 has directed attachment of bank accounts, demat accounts and mutual fund folios of **Anitha Yarlagadda (PAN: ACAPY5774B)** in the matter of Venus Power Ventures (India) Limited for recovery of a sum of Rs. 4,22,304/- (Rupees Four Lakh Twenty-Two Thousand Three Hundred and Four Only) along with further interest, all costs, charges and expenses etc.; and
- Whereas the outstanding dues from the Defaulter as on date amounts to **Rs.6,63,089 /-** (Rupees Six Lakh Sixty-Three Thousand Eighty-Nine only)
- Accordingly, you are here by directed to remit the amount to the extent of dues mentioned in para 2 above, lying in the account of the Defaulter with your Bank / redeem the units in the folios held by the Defaulter with your Mutual Fund to the extent of dues mentioned in para 2 above and remit the amount forth with to SEBI by way of **EFT/NEFT/RTGS** to SEBI Recovery Proceeds Account with ICICI Bank having **Virtual Account Code: SEBIRDPEN4687 (IFSC Code: ICIC0000106)** and intimate these remittance details by email to recovery@sro.sebi.gov.in in the format given below:

1. Case Name and Recovery Certificate Number :	
2. Name Of Payee :	
3. Date of Payment :	
4. Amount Paid:	
5. Transaction No.:	
6. Bank Details From Which Payment Is Made :	



दक्षिणी प्रादेशिक कार्यालय: 'ओवरसीज टॉवर्स' सातवी मंजिल, 756 - एल, अन्ना सालै, चेन्नई - 600 002.

Southern Regional Office : Overseas Towers, 7th Floor, 756-L, Anna Salai, Chennai - 600 002. Phone : 044 - 2852 6686, 2888 0222 Fax : 044 - 2888 0333 e-mail : sebisro@sebi.gov.in

प्रधान कार्यालय : सेबी भवन, 'जी' ब्लॉक, बांद्रा - कुर्ला कॉम्प्लेक्स, बांद्रा (पूर्व), मुंबई - 400 051. Head Office: SEBI Bhavan, "G" Block, Bandra Kurla Complex, Bandra (East), Mumbai - 400 051



भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India

सनुर्वी :
Continuation :

4. This direction is issued in exercise of powers conferred under section 28A of the SEBI Act, 1992 as amended by the Securities Laws (Amendment) Act, 2014 r/w section 220 to 227, 228A, 229, 232, the Second and Third Schedules to the Income-tax Act 1961 (43 of 1961) and the Income-tax (Certificate Proceedings) Rules, 1962 of the Income-tax Rules.

Given under my hand and seal at Chennai on this 13th day of July 2026.

Digitally signed by
Salmanu Kallara Kalattummal
Date: 13-07-2026 18:21:08

SEAL

RECOVERY OFFICER



सलमानु के के
SALMANU K K
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Dy. General Manager
भारतीय प्रतिभूति और विनियम बोर्ड, चेन्नई
Securities and Exchange Board of India, Chennai

Copy to:

Anitha Yarlagadda
D. No 16-11-22/142, Malakpet
Moosarambagh, Hyderabad-500036

Anitha Yarlagadda
102, Coral Block, Phase 2,
Sri Sam Ram Manor,
Sri Nagar Colony, Yousufguda,
Hyderabad – 500 045.